



SUPREME COURT OF INDIA

LIST OF BUSINESS FOR TUESDAY THE 28TH MAY, 2013

COURT NO. 2

HON'BLE DR. JUSTICE B.S. CHAUHAN
HON'BLE MR. JUSTICE DIPAK MISRA

FOR JUDGMENTS

[BY : HON'BLE DR. JUSTICE B.S. CHAUHAN]

- 1A. Cr1.A.No. 1474/2010 KARAN SINGH MR. RISHI MALHOTRA
IIB JR Vs. STATE OF HARYANA & ANR. MR. KAMAL MOHAN GUPTA
109,122, 0 S.(1418)
[HEARD BY HON'BLE B.S. CHAUHAN AND HON'BLE DIPAK MISRA, JJ.]
- 1B. Cr1.A.No. 1323/2011 SRI. SUJIT BISWAS MR. B.D. SHARMA (A.C.)
II JR Vs. STATE OF ASSAM M/S CORPORATE LAW GROUP
109,122, 0 S.(1404) MR. RATNAKAR DAS, SR.ADV. (A.C.)
[HEARD BY HON'BLE B.S. CHAUHAN AND HON'BLE DIPAK MISRA, JJ.]
- 1C. Cr1.A.No. 2038/2011 RAVIRALA LAXMAIAH MR. AMAN MOHIT HINGORANI
II JR Vs. STATE OF A.P. MR. D. MAHESH BABU
109,122, 0 S.(1418)
[HEARD BY HON'BLE B.S. CHAUHAN AND HON'BLE DIPAK MISRA, JJ.]
- 1D. C.A.No. .../2013 ARISING FROM SLP(C)No.22263-22264/2012
S.R.TEWARI MR. CHANDRA PRAKASH
XIV Vs. UNION OF INDIA & ANR MR. G.N.REDDY
109,122, 0 S.(606) MR. B. KRISHNA PRASAD
WITH
CONMT.PET.(Civil)No.180-181/2013 In SLP(C)No.22263-22264/2012
S R TEWARI MR. CHANDRA PRAKASH
XIV Vs. R.K.SINGH & ANR
109,122, 0 S.(606)
[HEARD BY HON'BLE B.S. CHAUHAN AND HON'BLE DIPAK MISRA, JJ.]

[BY : HON'BLE MR. JUSTICE DIPAK MISRA]

- 1E. Cr1.A.No. 2345/2009 STATE OF MAHARASHTRA TR.C.B.I. MR. B. KRISHNA PRASAD
IIA JR Vs. MAHESH G.JAIN MS. K.V.BHARATHI UPADHYAYA
109,122, 0 S.(1426) (With Office Report)
[HEARD BY HON'BLE B.S. CHAUHAN AND HON'BLE DIPAK MISRA, JJ.]
- 1F. Cr1.A.No. 642/2008 KUSTI MALLAIAH MRS.RACHANA JOSHI ISSAR
II JR Vs. STATE OF A.P. MR. D. MAHESH BABU
109,122, 0 S.(1418)
[HEARD BY HON'BLE B.S. CHAUHAN AND HON'BLE DIPAK MISRA, JJ.]

CONTD...2/-

[TUESDAY MAY 28, 2013
COURT NO. 2 CONTD....]

MISCELLANEOUS MATTERS

I.A., CMPS, CRLMPS ETC.

1. I.A.NOS.27-28 IN W.P(C)No.306/2004 MR. PRASHANT KUMAR
MRIDUL DHAR (MINOR) & ANR. MS. ASHA G. NAIR
X Vs. UNION OF INDIA & ORS. MR. AMIT KUMAR
S.(1900) (FOR DIRECTION AND OFFICE
REPORT)
- WITH
I.A.NOS.8-9 IN T.C.(C)No.98/2012
CHRISTIAN MEDICAL COLLEGE VELLORE & ORS M/S. PAREKH & CO.
XVIA ADJD Vs. UNION OF INDIA AND ORS. MR. AMIT KUMAR
90,118,129 S.(4001) (FOR INTERVENTION AND MR. R.CHANDRACHUD
DIRECTIONS AND OFFICE REPORT) MR. TARA CHANDRA SHARMA
MRS. VAIJAYANTHI GIRISH, MS. SUSHMA SURI, MS. VIBHA DATTA MAKHIJA
MR. KAUSHIK PODDAR
NOT TO BE LISTED BEFORE : 133, 0, 0
I.A.NO.1 IN T.C.(C)No.58/2013 P.A.INAMDAR & ORS. MR. GOPAL BALWANT SATHE
XVIA ADJD-O Vs. UNION OF INDIA & ORS.
90,118,129 S.(4001) (FOR DIRECTIONS)
I.A.NO.1-3 IN T.C.(C)No.132-134/2012
KARNATAKA PVT.MEDICAL DENTAL COLL.& ANR DR. SUSHIL BALWADA
XVIA Vs. UNION OF INDIA AND ORS. MR. AMIT KUMAR
90,118,129 S.(4001) (FOR DIRECTIONS) MR. T.C. SHARMA
MR. V.N. RAGHUPATHY
I.A.NO.1 IN T.C.(C)No.7/2013
ASSO.OF MNGT.UNAIDED PVT.MED.COLLEGE MR. RAVINDRA KESHAVRAO ADSURE
XVIA Vs. UNION OF INDIA AND ORS. MR. AMIT KUMAR
90,118,129 S.(4001) (FOR DIRECTIONS)
W.P(C)No.321/2013 RAJIV GANDHI UNIVERSITY OF HEALTH SCIENC MR. S.N. BHAT
X FRESH-O Vs. MEDICAL COUNCIL OF INDIA & ORS.
90,118,129 S.(4001) (WITH APPLN.(S) FOR
DIRECTIONS AND OFFICE REPORT)
2. I.A.NO.3-4 IN W.P(C)No.243/2013
NIMT INSTITUTE OF EDUCATION MR. MANISH K.BISHNOI
X A/N-O Vs. STATE OF U.P. & ORS.
110,132, 0 S.(3200) (FOR DIRECTIONS AND EXEMPTION
FROM FILING O.T. AND OFFICE REPORT)
3. I.A.NO.1 IN SLP(C)No.487/2013
EXECUTIVE DIRECTOR & ORS. MS. SUNITA SHARMA
XIA A/N-I Vs. YUDHISTIRA SAHOO & ORS. MR. AMARJIT SINGH BEDI
115,124, 0 S.(1807) (FOR DIRECTION AND OFFICE MR. TEJASWI KUMAR PRADHAN
REPORT)
NOT TO BE LISTED BEFORE : 128, 0, 0
- FRESH MATTERS

4. SLP(Cr1.)No.4699/2013 NARENDER & ORS. MR. HASAN ANZAR
II MS-H Vs. STATE OF U.P. & ANR.
S.(1409) (21/05/2013) (WITH APPLN.(S) FOR EX-PARTE
STAY AND EXEMPTION FROM
FILING O.T.)

CONTD...3/-

[TUESDAY MAY 28, 2013
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5. SLP(Cr1.)No.4759/2013 RAJESH TALWAR & ANR. M/S. KARANJAWALA & CO.
II MS Vs. C.B.I. MR. B.V. BALARAM DAS
S.(1418) (24/05/2013) (WITH APPLN.(S) FOR
PERMISSION TO PLACE ADDL.
DOCUMENTS ON RECORD AND
EXEMPTION FROM FILING C/C OF
THE IMPUGNED JUDGMENT AND
EX-PARTE STAY AND OFFICE REPORT)
6. SLP(C)...CC 10892/2013 SACHIN RANGRAO GUJAR & ORS. MR. SHIVAJI M. JADHAV
IX FRESH-H Vs. STATE OF MAHARASHTRA & ORS.
S.(1807) (17/05/2013)CC.NO.10892 (WITH APPLN.(S) FOR
PERMISSION TO FILE SLP)

7. SLP(C)No.19151/2013 BANWARILAL & ORS. MR. SYED MEHDI IMAM
XI FRESH-H Vs. STATE OF U.P.& ORS.
90,118,129 S.(1807) (WITH APPLN.(S) FOR EXEMPTION
FROM FILING O.T. AND WITH
PRAYER FOR INTERIM RELIEF
AND OFFICE REPORT)

WITH

- SLP(C)No.19154/2013 FARID & ORS. MR. SYED MEHDI IMAM
XI FRESH-H Vs. STATE OF U.P.& ORS.
S.(1807) (21/05/2013) (WITH APPLN.(S) FOR EXEMPTION
FROM FILING O.T. AND WITH
PRAYER FOR INTERIM RELIEF
AND OFFICE REPORT)

- SLP(C)No.19155/2013 RAJKARAN YADAV & ORS. MR. SYED MEHDI IMAM
XI FRESH-H Vs. STATE OF U.P.& ORS.
S.(1807) (21/05/2013) (WITH APPLN.(S) FOR EXEMPTION
FROM FILING O.T. AND WITH
PRAYER FOR INTERIM RELIEF
AND OFFICE REPORT)

[ALONG WITH RECORD OF SLP(C) 7898/2013]

AFTER NOTICE MATTERS

8. SLP(Cr1.)No.8514/2012 CHAMAN LAL MS. MRIDULA RAY BHARADWAJ
II A/N-F Vs. STATE GOVT. OF NCT MR. D.S. MAHRA
99,125, 0 S.(1409) (WITH APPLN.(S) FOR
ANTICIPATORY BAIL AND OFFICE
REPORT)
10. SLP(Cr1.)No.1816/2013 MRITYUNJOY MISRA MR. RANJAN MUKHERJEE
IIB A/N-O Vs. STATE OF WEST BENGAL MR. AVIJIT BHATTACHARJEE
99,127,132 S.(1418) (WITH APPLN.(S) FOR BAIL AND
OFFICE REPORT)
9. SLP(Cr1.)No.4476/2013 RAJINDER KUMAR SHAH MR. DHARAM BIR RAJ VOHRA
IIB A/N-F Vs. STATE OF HARYANA
120, 0, 0 S.(1409) (WITH APPLN.(S) FOR BAIL AND
PERMISSION TO PLACE ADDL.
DOCUMENTS ON RECORD AND
OFFICE REPORT)

CONTD...4/-

[TUESDAY MAY 28, 2013
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11. SLP(C)No.18867/2013 WELSPUN CORP. LTD. MR. NIKHIL JAIN
IX A/N-H Vs. UNION OF INDIA & ORS.
S.(1807) (15/05/2013) (WITH APPLN.(S) FOR
PERMISSION TO PLACE ADDL.
DOCUMENTS ON RECORD AND WITH
PRAYER FOR INTERIM RELIEF
AND OFFICE REPORT)

MATTERS NOT COVERED UNDER GUIDELINES

FRESH MATTER

12. SLP(C)No.17476-17477/2013 KESHAB PRASAD SHAW M/S. VICTOR MOSES & ASSOCIATES
XVI FRESH-H Vs. SOUTH DUM DUM MUNICIPALITY & ORS.
S.(1807) (06/05/2013) (WITH APPLN.(S) FOR EXEMPTION
FROM FILING C/C OF THE
IMPUGNED JUDGMENT AND WITH
PRAYER FOR INTERIM RELIEF)

APPEALS AND WRIT PETITIONS FOR HEARING

PART-HEARD

101. Cr1.A.No.896/2011 ROHTASH KUMAR DR. SUSHIL BALWADA
IIB PH Vs.STATE OF HARYANA MR. MANISH K.BISHNOI
109,122, 0 S.(1418)

PART-HEARD

102. Cr1.A.No.36/2006 STATE OF RAJASTHAN MR. MILIND KUMAR
II PH Vs.BHERU LAL DR. (MRS.) VIPIN GUPTA
109,122, 0 S.(1414) (With Office Report)

SPECIALLY DIRECTED/ADJOURNED MATTERS

103. C.A.No.2411/2009 DEPUTY DIRECTOR, SOCIAL FORESTRY MS. ASHA GOPALAN NAIR
XV ADJD Vs.SUNANDA KRISHNAJI SOHAR
113 S.(101) (With Appl.(s) for exemption
from filing c/c of the
impugned Judgment and with
Prayer for Interim Relief
and Office Report)

[AS FIRST CASE AFTER MISCELLANEOUS MATTERS]
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104. Cr1.A.No.653/2004 ZAMBRU @ RAFIQUE SAYYAD AHMED MR. AFTAB ALI KHAN
IIA ADJD & ANR. MS. ASHA GOPALAN NAIR
Vs.STATE OF MAHARASHTRA & ORS.
110 S.(1410) (With Office Report) MR. ASHWANI BHARDWAJ
MR. AFTAB ALI KHAN

CONTD...5/-

[TUESDAY MAY 28, 2013
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105. CrI.A.No.602-603/2009 UTTAM KUMAR & ANR. MR. SHIV SAGAR TIWARI
IIB SD Vs.STATE OF H.P. MR. NARESH K. SHARMA
107 S.(1418) (With Appl.(s) for bail and
early hearing and with
office report)
WITH CrI.A.No.513/2010(S.IIB)(With Appl.(s) for bail and with office report)
MS. SHIPRA GHOSE, MR. PRASHANT BHUSHAN,
106. CrI.A.No.953/2010 SHYAM BAI MR. DARSHAN SINGH CHAWLA(A.C.)
IIA ADJD Vs.STATE OF CHHATTISGARH
S.(1418) (With Office Report)
107. C.A.No.1630-1631/2010 SHAKUNTALA BAI & ORS. MS. MADHURIMA TATIA
XV ADJD Vs.MAHAVEER PRASAD MS. SUMITA HAZARIKA
107 S.(2604)
108. CrI.A.No.2052/2010 STATE OF PUNJAB MR. ARVIND KUMAR SHARMA
IIB SD Vs.MADAN MOHAN LAL VERMA CAVEATOR-IN-PERSON
111 S.(1426)
109. C.A.No.2984/2010 STATE OF WEST BENGAL & ORS. MR. AVIJIT BHATTACHARJEE
XVI EXP Vs.SATYANARAYAN PANDEY MR. R.C. KAUSHIK
109 S.(603) (With Prayer for Interim
Relief and Office Report)
110. CrI.A.No.1997/2012 RIYAZUDDIN MS. KAMAKSHI S. MEHLWAL
II SD Vs.STATE (DELHI ADMN.) NCT OF
DELHI MR. D.S. MAHRA
99 S.(1418) (With Appl.(s) for bail)
- CRIMINAL MATTERS

111. CrI.A.No.248/2007 BHADRAGIRI VENKATA RAVI MR. RAMESHWAR PRASAD GOYAL
II LWL Vs.PUBLIC PROSECUTOR H/C OF A.P., MR. D. MAHESH BABU
S.(1420) (With Appl.(s) for permission
to file additional documents
and with office report)
112. CrI.A.No.387/2007 ENGINEERING EXPORT PROMOTION M/S FOX MANDAL & CO.
II COUNCIL MR. VINAY GARG
Vs.USHA ANAND & ANR.
72 S.(1418) (With Office Report) MR. P. PARMESWARAN
113. CrI.A.No.493/2007 ROOP SINGH MR. RADHE SHYAM SHARMA(A.C.)
II Vs.STATE OF RAJASTHAN MR. MILIND KUMAR
S.(1418) (With Office Report)
114. CrI.A.No.563/2007 DEVENDRA SHIRKARE AND ORS MR. S. RAJAPPA
IIA Vs.STATE OF MAHARASHTRA MS. ASHA GOPALAN NAIR
S.(1410) (With Office Report)
115. CrI.A.No.568/2007 STATE OF RAJASTHAN MR. MILIND KUMAR
II Vs.AMAR CHAND MR. S.K. SABHARWAL
70 S.(1414) (With Office Report)

CONTD...6/-

[TUESDAY MAY 28, 2013
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116. CrI.A.No.569/2007 K.M. ABRAHAM
IIB SD Vs.SHIBU JOHN
112 S.(1418) (With Office Report)
117. CrI.A.No.625/2007 NATHU RAM
II Vs.STATE (N.C.T.) OF DELHI
87 S.(1418) (With Office Report) MR. FEROZE AHMED (A.C.)
MR. D.S. MAHRA
118. CrI.A.No.823/2007 STATE OF NAGALAND
II ADJD Vs.NEKAHI & ANR.
112 S.(1416) (With Office Report) MS. SUMITA HAZARIKA
MS. SUSHMA SURI
NOT TO BE LISTED BEFORE : 125, 0, 0
119. CrI.A.No.824/2007 STATE OF U.P.
II Vs.GOBARDHAN & ANR.
87 S.(1418) (With Office Report) MR. ANUVRAT SHARMA
MR. K.K. MOHAN
120. CrI.A.No.1030/2007 BAFATI KHAN
II Vs.STATE OF RAJASTHAN
83 S.(1417) (With Office Report) MR. Y.P. SINGH (A.C.)
MR. MILIND KUMAR
121. CrI.A.No.1186/2007 STATE OF RAJASTHAN
II Vs.SHAKUT ALI & ANR.
83 S.(1418) (With Office Report) MR. MILIND KUMAR
MRS.K. SARADA DEVI
122. CrI.A.No.1210/2007 STATE OF RAJASTHAN
II Vs.RAMDAYAL & ORS.
79 S.(1418) MR. MILIND KUMAR
MR. DEBASIS MISRA
123. CrI.A.No.1343/2007 SADASHIV
IIB Vs.STATE OF KARNATAKA & ORS.
S.(1410) (With Appl.(s) for bail and
with office report) MR. V.N. RAGHUPATHY
MS. ANITHA SHENOY
124. CrI.A.No.1425-1426/2007 STATE OF RAJASTHAN
II FRESH-O Vs.SHVI CHARAN & ORS.
90 S.(1410) (With Office Report) MR. MILIND KUMAR
MR. G.K. BANSAL
125. CrI.A.No.1430/2007 ARUN KUMAR YADAV
II Vs.STATE OF U.P. THRU DIST. JUDGE
0 S.(1705) (With Appl.(s) for exemption
from surrendering) MR. M.P. SHORAWALA

NEW DELHI
MAY 27, 2013

DEPUTY REGISTRAR